

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 325
CP-143/ND/2022

IN THE MATTER OF:

M/s. Anna Katina Antoniadou
Vs.
Lulu And Sky Brands Pvt Ltd.

.... Petitioner/Applicant

.... Respondent

Order under Section 241-242

Order delivered on 15.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Ms. Fagun Sharma, Adv.
For the Respondent : Mr. Pankaj agarwal, Mr. Shashwat Srivastava, Ms.
Pragati Srivastava, Adv.

ORDER

As prayed by Ld. Counsel appearing for both the parties, the
matter adjourned to **03.06.2024**.

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay